## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH, CALCUTTA (CIRCUIT AT PORT BLAIR)

O. A. No. 351/00085 of 2016

IN THE MATTER OF:

SHARMILA NARAYAN, aged about 48 years, wife of Late Sandip Narayan, residing at D&K City, A-24 Minibay, Port Blair, Post Office- School Line, District-South Andaman, Pin-744103 and working to the post of Pharmacist in G.B. Pant Hospital, Port Blair under Director of Health, Andaman & Nicobar Administration.

...APPLICANT

## -VERSUS-

- UNION OF INDIA, service through the Secretary, Ministry of Health & Family Welfare, Government of India, 'A" Wing, Nirman Bhawan, New Delhi- 110011.
- THE LIEUTENANT GOVERNOR, Andaman & Nicobar Islands, Raj Niwas, Port Blair-744101;
- 3. THE CHIEF SECRETARY, Andaman & Nicobar Administration, Port Blair-744101;

S'harmila Narayeun

,All

- 4. THE PRINCIPAL SECRETARY (HEALTH),
  Andaman & Nicobar Administration, Port Blair744101;
- 5. THE DIRECTOR OF HEALTH SERVICES, Andaman & Nicobar Islands, Andaman & Nicobar Administration, Port Blair- 744 101.
- 6. THE ASSISTANT DIRECTOR

  (ADMINISTRATION), office of Directorate of

  Health Services, Andaman & Nicobar

  Administration, Port Blair- 744101.

...Respondents.

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Date of order: 05.04.2017

Coram: Hon'ble Mr. A.K. Patnaik, Judicial Member Hon'ble Mrs. Minnie Mathew, Administrative Member

For the applicant

: Mr. P.C. Das, counsel

For the respondents : Mr. N.A. Khan, counsel

## ORDER

## Mr. A.K. Patnaik, J.M.

Heard Mr. P.C. Das, ld. counsel for the applicant and Mr. N.A. Khan, ld. counsel for the respondents.

- Mr. P.C. Das, ld. counsel for the applicant fairly submitted that the applicant 2. approached the Hon'ble High Court in the meantime and the matter was disposed of by the Hon'ble High Court, therefore, this O.A. has become infructuous and can be disposed of accordingly.
- In view of the above, the instant O.A. is disposed of. No cost. 3.

(Minnie Mathew) Administrative Member

(A.K. Patnaik) Judicial Member

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